

Leaders and the first in its new capacity as the premier forum for international economic cooperation, Building on G20 achievements in addressing the global economic crisis, Leaders agreed on the next steps that G20 countries should take to ensure a full return to growth with quality jobs, to reform and strengthen financial systems, to create strong, sustainable and balanced global growth and a medium term strategy on growth friendly fiscal consolidation. The summit covered the following thematic areas:

- \* Global Economy
  - \* Framework for strong sustainable and balanced growth
  - \* Financial Sector Reforms
  - \* International Financial Institutions Reform and Development
  - \* Fighting Protectionism and Promoting Trade and Investment
  - \* Other issues and forward agenda including combating corruption and energy subsidy.
- (b) No, Sir.

#### **Housing facilities for IRS Officers**

2455. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of FINANCE be pleased to state:

- (a) the steps being taken to provide for better and adequate housing facilities for the officers of the Indian Revenue Service (IRS) in New Delhi;
- (b) the batches of the IRS which have been empanelled as Joint and Additional Secretary under the Central Staffing Scheme; and
- (c) the reasons for delay, if any?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM):

(a) Indian Revenue Service (IRS) Officers posted in Delhi are eligible for allotment of General Pool residential accommodation. No other steps have been taken particularly for IRS or any other service

by the Directorate of Estates. However, accommodation facilities for IRS (IT) and IRS(C&CE) are being considered separately by the Central Board of Direct Taxes (CBDT) and Central Board of Excise and Customs (CBEC) respectively. So far as the accommodation for IRS (IT) is concerned, CBDT has constituted a Committee for the purpose. Requirement for purchasing of residential houses in Commonwealth Village has been placed before the DDA by the Committee which has also been given mandate to explore availability of houses from other agencies. In respect of IRS (C&CE), CBEC has got an estimate prepared by M/s National Building Construction Corporation (NBCC) for construction of the residential accommodation at Sector 9 Dwarka New Delhi.

(b) and (c) The officers up to 1980 batch of Indian Revenue Service (IT) and 1983 batch of Indian Revenue Service (C&CE) have been empanelled to hold Joint Secretary/ equivalent posts at the centre under the Central Staffing Scheme. Officers of 1977 batch of IRS(IT) and 1976 batch of IRS (C&CE) have been empanelled for holding Additional Secretary/ equivalent posts at the Centre.

#### **Rate of Inflation**

2456. SHRI SHADI LAL BATRA: Will the Minister of FINANCE be pleased to state:

- (a) whether the fall in inflation rate has put growth back on track;
- (b) whether it is a fact that the country's annual rate of inflation dropped to 9.67 percent in July, 2010;
- (c) whether the Reserve Bank of India (RBI) has also taken steps to counter downturn in the economy; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM):  
 (a) to (d) Government has initiated several anti inflationary measures. As a result, inflation in food articles has declined to 9.67 percent on July, 17, 2010, viz-a-viz July 18, 2009. It has declined to 10.29 percent in July, 2010 on monthly average basis from its peak of 21.04 percent on November 28, 2009.

GDP at factor cost (year-on-year) in the Fourth Quarter of 2009-10 grew at the rate of 8.6% as against 6.5% in the Third Quarter of 2009-10.